

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH  
(Office of the Registrar Judicial, Srinagar)**

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**NOTICE**

It is notified for the information of all the concerned that the cases listed before the SB-II headed by Hon'ble Mr. Justice Sanjeev Kumar in the Regular Cause List dated 29<sup>th</sup> July, 2022 from Serial No.75 onwards stand transferred to SB-V of Hon'ble Mr. Justice Javed Iqbal Wani, **except part heard, tied and assigned habeas corpus matters**, to be taken up by his lordship in the 2<sup>nd</sup> half on the aforesaid date.

*By order.*

Dated:- 28.07.2022

Sd/-  
Registrar Judicial,  
Sgr.

Copy to :-

1. Secretary & Bench Secretary to Hon'ble Mr. Justice Sanjeev Kumar.
2. Secretary & Bench Secretary to Hon'ble Mr. Justice Javed Iqbal Wani  
... for information.
3. Incharge NIC for uploading notice on the official website.
4. Incharge Development Team.  
...for information and necessary action at his end.
5. Notice boards.
6. Office file.

  
Registrar Judicial,  
Sgr.

28-7-22